

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100089/2019	Moolchand Dalichand Jain Vs Shrenik Dhirajmal Siroya	Shri. Suresh M. Jain
<u>EX-PARTE EVIDENCE</u>				
2	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
3	Commercial Suit	100006/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>SUIT STAYED</u>				
4	Commercial Suit	100254/2019	Prabhat Steel Traders Pvt. Ltd. Vs Ankur Iron (India) Pvt. Ltd.	Law Chamber of Siddharth Murarka
<u>FILING SAY</u>				
5	Commercial Suit	100088/2019	Smt. Kalavati Wife of Suresh Jain Vs Rajendra Chaturvedi	Shri. Suresh M. Jain
<u>HEARING</u>				
6	Commercial Suit	100167/2020	M/s. Mehta Agency Vs M/s. Harash Enterprise	Shri Akhilesh K. Dubey
7	Commercial Suit	100173/2020	Om Trading Co. Vs 1.IDT Clothing Pvt. Ltd. 2.Suraj Gupta 3.Amar Gupta	Ashwini Pawar
8	Commercial Suit	100106/2019	Mrs. Ratanidevi Tulsiram Rander Vs Mr. Rajkumar Mantri	M/s. Jhangiani, Narula and Association
<u>SERVICE</u>				
9	Commercial Suit	100139/2020	Jyoti Datta Wagh Vs Gita Tejalal Maru	Mr. Ramesh Jain and Mrs. Kusum Jain
10	Commercial Suit	100142/2020	Jyoti Datta Wagh Vs Arjun Soma Aarote	Mr. Ramesh Jain and Mrs. Kusum Jain

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100083/2019	Bank of Baroda Vs M/s. The Pal Enterprises	Purnima Pandit
12	Commercial Suit	100247/2019	UCO Bank Vs Shivani Textile	Mrs. Priti Tare
13	Commercial Suit	100037/2020	Hiravanti Laherchand Mepani Vs Manibhadra Investment and Reconstruction Co.	Preeti Gada, Sudhir Shah and Associates

NOTICE OF MOTION

At 2 45 pm Afternoon Session

14	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
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(Main Matter Commercial Suit/0100167/2019)

15	NOTICE OF MOTION	101192/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	adv. Bimal N. Bhabhda
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(Main Matter Commercial Suit/0100022/2020)

COMPLIANCE

16	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP
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Sub Matter: NOTICE OF MOTION/0101115/2020